

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2022-23)**

**SEVENTEENTH LOK SABHA**

**124**

**ONE HUNDRED AND TWENTY FOURTH REPORT**

**[Action-taken by the Ministry of Health and Family Welfare (Department of Health and Family Welfare) on the Recommendations/ Observations made by the Committee in their Eighty-second Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Central Medical Services Society (CMSS), New Delhi.]**

**(Presented to Lok Sabha on 03.04.2023)**



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI**

**March 2023/ Chaitra 1945 (Saka)**



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**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**

**LOK SABHA**

**(2022-23)**

**Shri Girish Chandra**

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**Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y.
15. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

(iii)



## **INTRODUCTION**

I, the Chairperson of the Committee on Papers Laid on the Table (2022-23), having been authorized by the Committee to present the Report on their behalf, present this One Hundred And Twenty Fourth Report on the Action-taken by the Ministry of Health and Family Welfare (Department of Health and Family Welfare) on the Recommendations/ Observations made by the Committee in their Eighty-second Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Central Medical Services Society (CMSS), New Delhi.

2. The Eighty-second Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 26.07.2022. The Ministry of Health and Family Welfare (Department of Health and Family Welfare) furnished their replies on 21.12.2022 indicating the action taken on the observations/recommendations contained in the Eighty-second Report. The Committee considered and adopted this Report at their sitting held on 29.03.2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

**New Delhi  
29 March 2023  
Chaitra 8, 1945 (Saka)**

**Girish Chandra  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha**





## **COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23), LOK SABHA**

### **Report**

**Action-taken by the Ministry of Health and Family Welfare (Department of Health and Family Welfare) on the Recommendations/ Observations made by the Committee in their Eighty-Second Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Central Medical Services Society (CMSS), New Delhi.**

This Report of the Committee deals with the action-taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2022-23) in their Eighty-second Report (Seventeenth Lok Sabha) which dealt with the matter of the delay in laying the Annual Reports and Audited Accounts of the Central Medical Services Society (CMSS), New Delhi for the years 2015-16 to 2019-20, under the administrative control of the Ministry of Health and Family Welfare (Department of Health and Family Welfare) that was presented to the Lok Sabha on 26.07.2022.

2. The Committee had made three (03) Observations/Recommendations in its Eighty-second Report (Seventeenth Lok Sabha). The action-taken replies to all of these three Observations/Recommendations of the said Report were received from the Government on 21<sup>st</sup> December, 2022. Accordingly, the reply showing the action-taken by the Government on the Recommendations/Observations contained in the Eighty-second Report (Seventeenth Lok Sabha) is given in **Appendix**.

3. **The Ministry of Health and Family Welfare (Department of Health and Family Welfare), *vide* their action-taken replies, have submitted that they have taken requisite steps on the advice given by the Committee in their Report and also assured the Committee that the requisite documents of the CMSS, New Delhi for 2021-22 would be laid within the stipulated time period in the Winter Session of Parliament (2022).**

4. The Committee, however, are disappointed to note that the requisite documents of CMSS, New Delhi for the year 2021-22 have not been laid before the Lok Sabha during the Winter Session of Parliament (2022). The Committee strongly reiterate that the Department of Health and Family Welfare should ensure that the requisite documents of CMSS New Delhi for 2021-22 are laid in Lok Sabha at the earliest opportunity after the commencement of the Budget session (2023) of Parliament and to ensure that from the financial year 2022-23 onwards, the requisite documents of the CMSS and also of other organizations/bodies under their administrative control are positively laid latest by 31<sup>st</sup> December of the successive financial years.

New Delhi  
29 March 2023  
Chaitra 8, 1945 (Saka)

Girish Chandra  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha

**Reply showing action-taken by the Ministry of Health and Family Welfare (Department of Health and Family Welfare) on the Recommendations/ Observations made by the Committee in their Eighty-second Report (Seventeenth Lok Sabha).**

**Central Medical Services Society (CMSS), New Delhi**

**Recommendation Serial No. 20**

From the examination of the matter of laying the Annual Reports and audited Accounts of the Central Medical Services Society (CMSS), New Delhi by the Ministry of Health and Family Welfare (MoH&FW), Department of Health and Family Welfare for the year (s) 2015-2016 to 2019-2020, the Committee observe that after 2015-2016, when the requisite documents of the CMSS were laid down within the stipulated time, the requisite documents for the subsequent years were laid with delays. The Committee also note that the requisite documents of the CMSS for the year 2020-2021\* have not been laid, so far.

The Committee, therefore, recommend to the MoH&FW to ensure and lay the requisite documents of the CMSS for the year 2020-2021 before the House, without any further delay. They also recommend to the MoH&FW and the CMSS, in future, also to lay the requisite documents within the stipulated time.

**Reply of the Government**

The Annual Report and Audited Account of CMSS for the year 2020-2021 was laid in both Houses of Parliament i.e. Lok Sabha on 01.04.2022 and Rajya Sabha on 05.04.2022.

For financial year 2021-22, the Annual Accounts have already been audited by CAG.

As per GFR stipulated timelines the Annual Report & Audited Accounts for the financial year 2021-22 will be submitted by 31.12.2022 to the nodal Ministry for it to be laid on the table of Parliament on or before 31.12.2022. The Report is ready.

*(Ministry of H&FW O.M. Z-28015/34/2021-Porc.-I(EPW) dated 24<sup>th</sup> November 2022)*

### **Recommendation Serial No. 21**

The MoH&FW apprised the Committee, through its written reply that the reason for delay in laying the requisite documents for the year 2018-2019 and 2019-2020 was attributed to the dislocation of work due to COVID lockdown/restrictions, COVID wave-II and extensive involvement of the CMSS in the procurement process. Further, during the oral evidence, the representative of the MoH&FW apprised the Committee that the reason for delay for 2018-2019 was due to late receipt of the final audit report from the CAG and, for the 2019-2020, it was due to additional work related to COVID given to them.

The Committee, however, note that the reason for delay in laying the requisite documents of CMSS for the year 2018-2019 put forth by the MoH&FW is not correct, as it is known fact that in India, the nationwide COVID lockdown/ restriction was first imposed w.e.f. 25<sup>th</sup> march 2020 onwards, whereas the due date of laying the requisite documents for the year 2018-2019 was 31.12.2019. The Committee also observed that there was delay at every stage in finalization of requisite documents i.e. in approaching the audit authorities, compilation of accounts and submission of accounts to auditors, for the year 2018-2019. Hence, the Committee feels that the reply furnished by the CMSS and the MoH&FW is not based on the actual facts. The Committee, therefore, recommend to the MoH&FW to be more careful while replying to the questions raised by the Committee.

### **Reply of the Government**

As advised this will be compiled for the financial year 2021-22. The process is completed and the Annual Report and Audited Annual Accounts will be submitted to Ministry of Health & Family Welfare on or before scheduled date i.e. 31.12.2022 (as per GFR).

*(Ministry of H&FW O.M. Z-28015/34/2021-Porc.-I(EPW) dated 24<sup>th</sup> November 2022)*

### **Recommendation Serial No. 22**

The Committee take note of the submission made by the Ministry during the oral evidence that they had now initiated a follow up action with the office of CAG regarding the delays in the audit process and, has also set up an institutionalized mechanism for a regular review, acting upon the earlier recommendation made by the Committee, during the oral evidence of another organization under the MoH&FW.

The Committee expects that, after all these efforts, reportedly made by the Ministry the requisite documents of not only CMSS, New Delhi, but of all the organizations under the MoH&FW shall be laid within the stipulated time, in future.

### **Reply of the Government**

For the financial year 2021-22, final SAR for CAG was received on 30.09.2022 (one month ahead of scheduled date i.e. 31.10.2022).

CMSS has also completed the process of finalization of printing of Annual Report and Annual Account for the financial year 2021-22.

The report will be submitted to Nodal Ministry on or before the scheduled date i.e. 31.12.2022.

*(Ministry of H&FW O.M. Z-28015/34/2021-Porc.-I(EPW) dated 24<sup>th</sup> November 2022)*

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**The Extracts of the Minutes of the fourth sitting of the Committee on Papers Laid on the Table (2022-2023) held on 29.03.2023.**

**Committee On Papers Laid On The Table (2022-23)**

The Committee sat on Thursday, 29<sup>th</sup> March, 2023 from 15:00 hours to 16:00 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

***Present***

Shri Girish Chandra - ***Chairperson***

***Members  
(Lok Sabha)***

2. Shri Shafiqur Rahman Barq
3. Shri Choudhury Mohan Jatua
4. Smt. Aparupa Poddar
5. Shri T.N. Prathapan

***Secretariat***

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda.

4. Thereafter, the Committee took up the following six draft Reports and six Action taken Reports for consideration and adoption:-

1. x x x x x;
2. x x x x x;
3. x x x x x;
4. x x x x x;
5. x x x x x;

6. x x x x x;

7. Action-taken by the Ministry of Health and Family Welfare (Department of Health and Family Welfare) on the Recommendations/ Observations made by the Committee in their 82<sup>nd</sup> Report (17<sup>th</sup> Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Central Medical Services Society, New Delhi.

8. x x x x x;

9. x x x x x;

10. x x x x x

11. x x x x x

12. x x x x x

The above mentioned six Reports and six Action Taken Reports were unanimously adopted by the Committee and the Chairperson was authorized by the Committee to finalize and present Reports to the Lok Sabha.

xx xx xx xx  
xx xx xx xx

*(A Copy of the verbatim proceedings of the sitting is kept.)*

The Committee then adjourned.

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